GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA

UNSTARRED QUESTION NO. 1973 TO BE ANSWERED ON 30.07.2018

LABOUR COURTS/TRIBUNALS

1973. SHRI MD. BADARUDDOZA KHAN: SHRI MOHD. SALIM:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)the total number of Labour Courts/ Tribunals set up in the country, State/UT-wise;
- (b)the total number of industrial disputes received, disposed of and pending in various labour courts/tribunals in the country during the last three years, State/ UT-wise; and
- (c)the steps taken/being taken by the Government to ensure early disposal of the pending cases in labour courts/ tribunals?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

- (a): As per the provisions of Industrial Disputes Act, 1947, the Central Government has set up twenty-two (22) Central Government Industrial Tribunal-cum-Labour Courts (CGIT-cum-LCs) in various states for resolution of industrial disputes arising in Central Sphere. Out of these, two CGIT-cum-LCs, one at Mumbai and the second at Kolkata also function as National Industrial Tribunals (NITs). The list of CGIT-cum-LCs, State/UT-wise, is at Annexure-L
- (b): The details relating to number of industrial disputes received, disposed of and pending in these CGITs/NITs during the last three years, i.e. 2015-16, 2016-17 & 2017-18 are enclosed at Annexure-II, III & IV respectively.
- (c): A Scheme of Holding of Lok Adalats as an "Alternative Grievance Redressal Mechanism" has been introduced from the Tenth Five Year Plan (2002-07) for speedy disposal of industrial disputes in the CGIT-cum-LCs as a remedial measure to tide over the backlog of industrial disputes. In addition, the Presiding Officers of the CGIT-cum-LCs hold camp courts in various parts of the area under their jurisdiction so that workers are not required to travel long distance for disposal of their disputes.

Annexure referred to in the reply to Part (a) of the Lok Sabha Unstarred Question NO. 1973 to be answered on 30.07.2018.

<u>List of Central Government Industrial Tribunal-cum-Labour Courts (CGIT-cum-LCs) and National Industrial Tribunals (NITs)</u>

SI. No.	Name of CGIT-cum-LC	State/U.T.
1	Mumbai I	Maharashtra
2	Mumbai II	Maharashtra
3	Dhanbad I	Jharkhand
4	Dhanbad II	Jharkhand
5	Asansol	West Bengal
6	Kolkata	West Bengal
7	Chandigarh I	Chandigarh
8	New Delhi I	Delhi
9	Kanpur	Uttar Pradesh
10	Jabalpur	Madhya Pradesh
11	Chennai	Tamil Nadu
12	Bangalore	Karnataka
13	Hyderabad	Telangana and Andhra Pradesh
14	Nagpur	Maharashtra
15	Bhubaneswar	Odisha
16	Lucknow	Uttar Pradesh
17	Jaipur	Rajasthan
18	New Delhi II	Delhi
19	Guwahati	Assam
20	Ernakulam	Kerala
21	Ahmedabad	Gujarat
22	Chandigarh II	Chandigarh

Mumbai I	National Industrial Tribunal
Kolkata	National Industrial Tribunal

STATEMENT REFERRED TO IN PART (b) OF THE ANSWER TO LOKSABHA UNSTARRED QN. NO.1973 BY SHRI MD. BADRUDDOZA KHAN AND SHRI MOHD.SALIM

Cases pending before CGITs-cum-LCs (2015-16)

SI.	CGIT	GIT CASES					APPLICATIONS				
No.		B/F from previous year	Received	Disposed	Pending	B/F from previous year	Received	Disposed	Pending		
1	Mumbai I	252	0	1	251	288	11	10	289		
2	Mumbai II	519	49	9	559	395	73	4	464		
3	Dhanbad I	1293	101	201	1,193	82	21	29	74		
4	Dhanbad II	707	96	76	727	22	1	1	22		
5	Asansol	419	19	87	351	45	55	17	83		
6	Kolkata	328	112	65	375	134	13	6	141		
7	Chandigarh I	463	56	87	432	24	26	12	38		
8	New Delhi I	689	252	97	844	81	47	23	105		
9	Kanpur	803	115	78	840	155	29	25	159		
10	Jabalpur	1348	128	355	1,121	147	1	96	52		
11	Chennai	269	115	140	244	15	23	9	29		
12	Bangalore	418	38	6	450	147	33	1	179		
13	Hyderabad	1001	136	32	1,105	74	1	1	74		
14	Nagpur	230	59	1	288	15	12	0	27		
15	Bhubaneswar	422	52	14	460	395	18	1	412		
16	Lucknow	524	78	85	517	67	23	28	62		
17	Jaipur	447	83	58	472	108	6	5	109		
18	New Delhi II	607	153	73	687	88	7	71	24		
19	Guwahati	38	10	11	37	31	2	1	32		
20	Ernakulam	136	59	24	171	19	14	5	28		
21	Ahmedabad	2356	99	225	2,230	1,523	9	226	1,306		
22	Chandigarh II	448	166	104	510	90	65	18	137		
	Total	13717	1976	1829	13864	3945	490	589	3846		

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Cases pending before CGITs-cum-LCs (2016-17)

	CGIT		CAS	SES		APPLICATIONS				
SI. No.		B/F from previous year	Received	Disposed	Pending	B/F from previous year	Received	Disposed	Pending	
1	Mumbai I	251	12	16	247	289	7	10	286	
2	Mumbai II	559	31	83	507	464	20	25	459	
3	Dhanbad I	1193	43	206	1030	74	20	18	76	
4	Dhanbad II	727	11	38	700	22	-	-	22	
5	Asansol	351	5	82	274	83	31	20	94	
6	Kolkata	375	4	3	376	141	0	0	141	
7	Chandigarh I	432	209	35	606	38	27	17	48	
8	New Delhi I	844	167	148	863	105	129	44	190	
9	Kanpur	840	42	67	815	159	12	12	159	
10	Jabalpur	1121	96	343	874	52	28	21	59	
11	Chennai	244	48	173	119	29	122	17	134	
12	Bangalore	450	105	57	498	179	38	23	194	
13	Hyderabad	1105	63	107	1061	74	78	1	151	
14	Nagpur	288	41	-	329	27	3	-	30	
15	Bhubaneswar	460	85	97	448	412	211	23	600	
16	Lucknow	517	29	42	504	62	67	51	78	
17	Jaipur	472	19	55	436	109	2	51	60	
18	New Delhi II	687	95	89	693	24	4	5	23	
19	Guwahati	37	5	2	40	32	1	0	33	
20	Ernakulam	171	30	42	159	28	13	4	37	
21	Ahmedabad	2230	57	597	1690	1306	46	272	1080	
22	Chandigarh II	510	48	29	529	137	14	58	93	
	TOTAL	13864	1245	953	12798	3846	826	464	4047	

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Cases pending before CGITs-cum-LCs (2017-18)

		CASES				APPLICATIONS				
Sl. No.	CGIT	B/F from previous year	Received	Disposed	Pending	B/F from previous year	Received	Disposed	Pending	
1	Mumbai I	247	15	12	250	286	127	30	383	
2	Mumbai II	507	58	87	478	459	93	22	530	
3	Dhanbad I	1030	105	274	861	76	19	25	70	
4	Dhanbad II	700	6	25	681	22	0	0	22	
5	Asansol	274	33	42	265	94	6	66	34	
6	Kolkata	376	21	1	396	141	8	0	149	
7	Chandigarh I	606	64	21	649	48	32	3	77	
8	New Delhi I	863	384	139	1108	190	271	90	371	
9	Kanpur	815	103	35	883	159	8	18	149	
10	Jabalpur	874	170	121	923	59	17	2	74	
11	Chennai	119	1228	42	1305	134	1	4	131	
12	Bangalore	498	39	79	458	194	79	22	251	
13	Hyderabad	1061	141	257	945	151	4	30	125	
14	Nagpur	329	56	34	351	30	4	4	30	
15	Bhubaneswar	448	36	13	471	600	3	50	553	
16	Lucknow	504	241	41	704	78	29	10	97	
17	Jaipur	436	48	40	444	60	0	11	49	
18	New Delhi II	693	73	60	706	23	32	2	53	
19	Guwahati	40	10	17	33	33	2	32	3	
20	Ernakulam	159	39	13	185	37	41	15	63	
21	Ahmedabad	1690	301	380	1611	1080	53	193	940	
22	Chandigarh II	529	22	13	538	93	15	6	102	
	TOTAL	12798	3193	1746	14245	4047	844	635	4256	
